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ITEM NO.37

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 892/2016

SANJAY KUMAR JAIN

Appellant(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 06/12/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr.Kamal Pundir,Adv.

Dr. Vinod Kumar Tewari,Adv.

For Respondent(s)

Ms.Jemtiben,Adv.

Mr. A. Raghunath,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the appellant has failed to file the spare copies for the service of NLPA to the unserved respondents, in spite of order dated 19.09.2016 of the Hon'ble Court. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)

Registrar

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